NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA (CAA) - 154(ND)/2017

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s NCJ Share & Brokers Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Manish Gupta, CS for the Petitioner

ORDER

Arguments heard. Pronouncement of the order today at 4 PM.

-S-Cl-/
(Ina Malhotra)
Member (J)